

Nomination of cases by Hon'ble the Chief Justice on 02/03/2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. Appeal – 1876/2010	Hon. Krishna Murari, J.	Spl. Appeal Section on 03/03/2016
2	W. P. – 4461/2015 (Modification/Clarification Application)	Hon. Tarun Agarwala, J.	Writ C-II Section on 03/03/2016
3	First Appeal – 423/1998	Hon. Krishna Murari, J.	First Appeal Section on 03/03/2016
4	First Appeal – 642/1998 with First Appeal – 641/1998 with First Appeal – 643/1998 with First Appeal – 489/1998 with First Appeal – 488/1998 with First Appeal – 491/1998	Hon. Sudhir Agarwal, J.	First Appeal Section on 03/03/2016
Bench Comprising			
5	Spl. Appeal – 359/2005 (Correction Application)	Hon. Krishna Murari, J. and Hon. V. K. Birla, J.	Spl. Appeal Section on 03/03/2016
Hon....., J.			
6	W. P. - 9355/2016	Hon. Suneet Kumar, J.	Computer Fresh Section on 02/03/2016
7	Bail – 7317/2015	Hon. Ramesh Sinha, J.	Bail Section on 03/03/2016
8	Bail – 7516/2015	Hon. Ramesh Sinha, J.	Bail Section on 03/03/2016
9	Bail – 11422/2014 with Bail – 18787/2011 with Bail – 29363/2011	Hon. Om Prakash, J.	Bail Section on 03/03/2016
10	Bail – 39605/2014	Hon. Ramesh Sinha, J.	Bail Section on 03/03/2016
11	Bail – 32618/2013 with Bail – 35321/2013	Hon. Pankaj Naqvi, J.	Bail Section on 03/03/2016

Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015

12	W. P. - 9345/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 02/03/2016
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
03/03/2016